

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

07.02.2012

CP 25/2011 (TA No.02/2008) with MA 15/2012

Mr. Praveen Balwada, Counsel for applicant.  
Mr. T.P. Sharma, Counsel for respondents.

Learned counsel for the respondents placed a copy of the interim order dated 03.02.2012 passed in SLP (Civil) No. 1250/2012 by which the Hon'ble Supreme Court has stayed the contempt proceedings. The SLP is still pending before the Hon'ble Supreme Court. The copy of the interim order dated 03.02.2012 is taken on record.

In view of this, the present Contempt Petition is dismissed subject to the final outcome of the pending SLP before the Hon'ble Supreme Court. Notices issued to the respondents are hereby discharged.

In view of the order passed in the Contempt Petition, MA No. 15/2012 for seeking exemption from personal appearance of the respondents stands disposed of.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*